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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 416 of 2017 in CP No. 73/241-242/NCLT/AHM/2017(New)
CP No. 115/241-242/NCLT/ND/2017(OLD)**

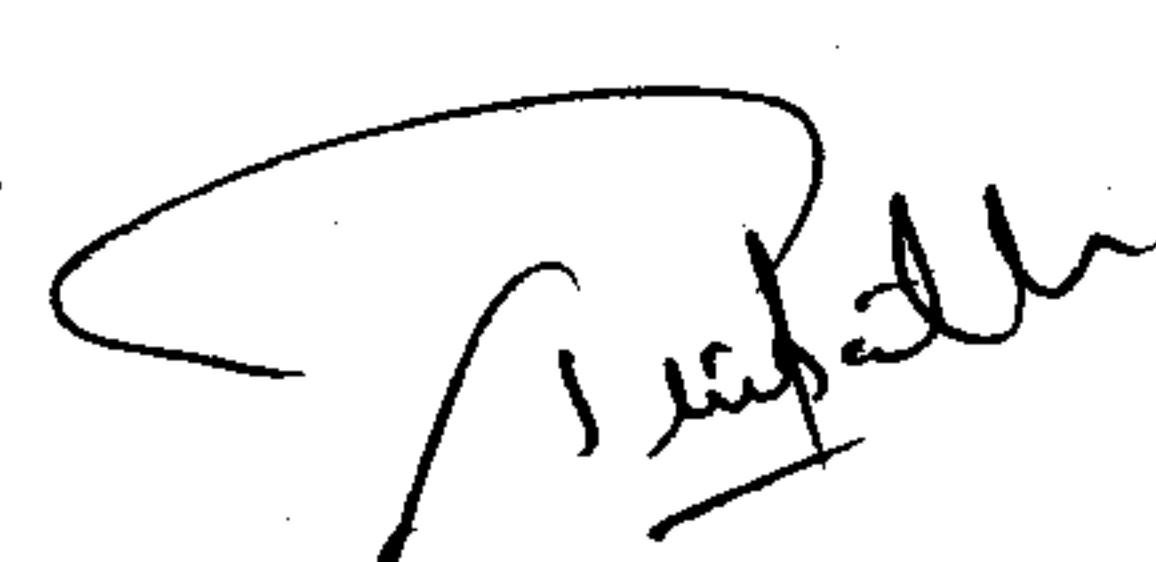
Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017**

Name of the Company: Sunil Parmanand Kewalramani
V/s.
Medilux Laboratories Pvt. Ltd.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Pratik Tripathi	PCS	Respondent No. 1-8 & 10-13	
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2.	Sr. Adv Manish R. Bhatt	Senior Adv.	Petitioner	
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	Arjun R. Sheth	Adv. & Solicitor	"	} K. R. Parekh
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	Krina R. Parekh	Adv	"
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	Akarsh Shah	Adv	"
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ORDER

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Arjun Sheth with Learned Advocate Ms. Krina Parekh with Learned Advocate Mr. Akarsh Shah present for Applicant. Learned PCS Mr. Pratik Tripathi present for Respondents no. 1 to 8 and 10 to 13 in IA 416/2017.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent:

Perusal of the agenda of the board meeting dated 22.12.2017 disclose that it is mostly in respect of statutory compliances. Applicant is disputing the finances in agenda no. 7, 8, 9, and 10.

Considering the contentions of both sides and the urgency involved in the matter this Tribunal hereby direct that Meeting of Board of Directors scheduled to be held on 22.12.2017 can go ahead but any resolution passed in the board meeting in respect of agenda items 7, 8, 9, and 10 is subject to the result of this application and the filing of such resolution with ROC shall be deferred till the disposal of this Application. The payment of dividends shall also be deferred till disposal of this application.

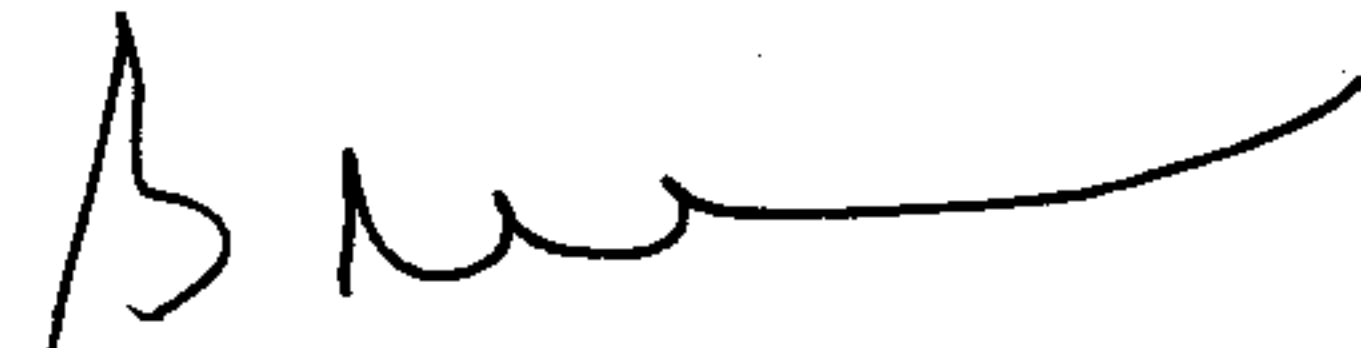
Respondent shall file reply within two weeks serving a copy in advance to other side.

List the matter on 17.01.2018 for hearing.



MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 20th day of December, 2017.



BIKKI RAVEENDRA BABU
MEMBER JUDICIAL